

श्री अनंजलि जी

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10/2/26

Declaration of Assets and Liabilities

Year 2025-26

I, ANAND KUMAR MAHTO son/daughter/wife of Late Makharaj Mahto  
aged 52 years, belonging to Bihar Legislative Assembly secret-  
service and presently working as Assistant Secretary  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	39,000	25,000	2,000	nil	nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-AC/ 10839483386 RS 94,983/-	SBI-AC/ 2043154372 RS	SBI-AC/ 20481549372 RS 2,000	nil	nil
(iii)	Bonds, Debentures and Shares in companies	nil	nil	nil	nil	nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 16,005/- 2,774/-	nil	nil	nil	nil
(v)	Motor Vehicles (details of make, etc.)	nil	nil	nil	nil	nil
(vi)	Jewellery (give details of weight and value)	nil	Gold 50 gram Silver 300 gram	nil	nil	nil
(vii)	Other assets, such as values of claims / interests	nil	nil	nil	nil	nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Noted: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3, Etc. Name(s)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Bigha (undivided) Paternal Land Godda Jharkhand	1.5 Bigha Sarayapat Godda Jharkhand	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1.5 Katta (undivided) Paternal Godda Jharkhand	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 10-07-2026
(a)	(i) Loans from Banks	SBI, OVM, Bsnich, Patna	76,268/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- BWUPM 5502Q	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-     (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anand Kumar Mahto  
 Name of Employee: ANAND KUMAR MAHTO  
 Designation: Office Attendant  
 Department: Bihar Legislative Assembly Secretariat

Place: Patna  
 Date: 10.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Anand Kumar Mahto